

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

IN THE MATTER OF:

Original Application No. 114/2023/EZ

Dr. Subhas Kumar

...Applicant

-Versus-

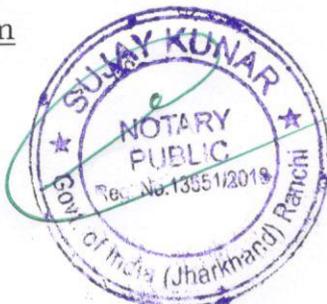
State of Jharkhand & Ors.

...Respondents

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AISHWARYA RAJYASHREE
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Bar Association Room No. 5,
High Court, Calcutta
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12 FEB 2024

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COUNTER AFFIDAVIT FILED BY DIRECTOR MINES, DEPARTMENT OF MINES AND GEOLOGY, DIRECTORATE OF MINES, GOVERNMENT OF JHARKHAND i.e. RESPONDENT NO. 3 HEREIN.

I, Shashi Ranjan, son of Sudhir Prasad Modi, aged about 40 years, by Religion - Hinduism, by Occupation - Service under the State Government of Jharkhand in the office of Department of Mines and Geology, Directorate of Mines, Government of Jharkhand, having its office at Morabadi, Ranchi, Jharkhand, do hereby solemnly affirm and state as follows:

1. That I am the Director of Mines, Department of Mines and Geology, Directorate of Mines, Government of Jharkhand, and I am aware to the facts and records in the instant case and gone through the allegations and contentions of the applicant in the Original Application, as such I am competent to make and affirm the instant Counter Affidavit.

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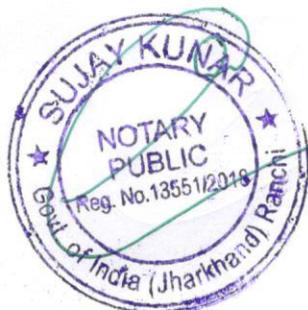

Authorised under Notaries Act-1956 and Notaries Rules 1956 by Govt. of India (Jharkhand)

12 FEB 2024

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Date

2. That I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.
3. That in pursuance and in compliance to the orders dated 18.01.2023, 08.09.2023, 03.10.2023 and 02.02.2024 of this Hon'ble Tribunal in the instant Original Application this Affidavit is being filed by Director Mines, Department of Mines and Geology, Directorate of Mines, Government of Jharkhand i.e. respondent no. 3 to the Original Application.
4. That the Hon'ble Tribunal vide its Order dated 22.09.2022 has constituted a committee to undertake visits to the sites, look into the grievance of the applicant associating the applicant and representatives of the concerned project proponents to verify the factual position. The constituted committee comprised of the Representative of State PCB, Director, Mining and Geology, Government of Jharkhand, Director General Mines Safety and Deputy Commissioner.
5. That that the committee undertook the field visit on 03.01.2023 and which was been filed before the Hon'ble Tribunal by the respondent no. 4 i.e. the Jharkhand State Pollution Control Board by way of their counter affidavit dated 06.09.2023.
6. That save and except what are matter of records and what are specifically admitted herein, I deny and dispute the allegations made in all the paragraphs of the said Original Application.



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7. That the respondent no. 3 herein, intend to adopt the Counter Affidavit filed by the respondent no. 4, i.e., Jharkhand State Pollution Control Board on dated 06.09.2023.
8. It is therefore prayed that Your Lordship may kindly be pleased to accept the instant counter affidavit.
9. I state that the statements contained in paragraph Nos. 1 to 2 are true to my knowledge, the statements contained in paragraph Nos. 3 to 6 are true to my information derived from the official records of the case, which I verily believe to be true and the rest is/are my respectful submissions before this Hon'ble Tribunal.

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12 FEB 2024



VERIFICATION

I, Shashi Ranjan, son of Sudhir Prasad Modi, aged about 40 years, by Religion - Hinduism, by Occupation - Service under the State Government of Jharkhand in the office of Department of Mines and Geology, Directorate of Mines, Government of Jharkhand, having its office at Morabadi, Ranchi, Jharkhand, and that I am dealing with the connected records of the case in possession of the office of Department of Mines and Geology, Directorate of Mines, Government of Jharkhand.

Date:

Place: 12 FEB 2024
RANCHI

(Handwritten Signature)

(SHASHI RANJAN)
Signature Director, M&G

Identified by me:

(Handwritten Signature)
Advocate

1.
(Handwritten Signature)
E No-230/09
12.02.24

12 FEB 2024

12-02-24

NOTARY PUBLIC
RANCHI

Signature attested on
Identification of Lawyer



Aishwarya Rajyashree <advaish.hc@gmail.com>

Re: O.A No. 114/2023/EZ (Dr. Subhas Kumar -Vs- State of Jharkhand & Ors.)

1 message

Aishwarya Rajyashree <advaish.hc@gmail.com>

12 February 2024 at 18:23

To: ranchijspcb@gmail.com, "pa.principal@tws.edu.in" <pa.principal@tws.edu.in>

Sir,
Please find attached herewith the copy of the Counter Affidavit filed by the Director of Mines, Department of Mines & Geology, Government of Jharkhand, respondent no. 3 herein, for your reference.
Thanking you.

Regards,
Aishwarya Rajyashree
Counsel for the
State of Jharkhand.

 **Counter Affidavit of OA No114 of 2023.pdf**
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